

Central Administrative Tribunal  
Principal Bench

O.A. No. 1907 of 1998

New Delhi, dated this the 12th October, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

(3)

Shri P.N. Kasi Nathan,  
S/o late Shri E.T.A. Nambiar,  
C/o Shri K.G. Viswanathan,  
Qr. No.874, Sector 12,  
R.K. Puram,  
New Delhi-110022. .... Applicant

(By Advocate: Shri George Paracken)

Versus

1. The Director General (Security),  
Block V East,  
R.K. Puram, New Delhi.
2. The Director, SSB,  
SSB Dte.,  
Block V East,  
R.K. Puram, New Delhi-110066.
3. Shri S.S. Bora,  
Jt. Dy. Director (EA),  
SSB Dte.,  
Block V East,  
R.K. Puram,  
New Delhi-110066. .... Respondents

(By Advocate: Shri Mohar Singh)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

My attention has been invited to Respondents' orders dated 6.10.98 a copy of which is taken on record and on the basis of which Shri Paracken states that nothing further survives in the O.A. Accordingly the O.A. is dismissed as having become infructuous. No costs.

*Adige*  
(S.R. Adige)  
Vice Chairman (A)

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